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Central Administrative Tribunal
Principal Bench

O.A. No. 1140 of 2001

New Delhi, dated this the 25th February, 2002

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. SHANKER RAJU, MEMBER (J)

Ms. Kavita Sharma,
C/o Dr. D.V. Suman,
Palam Enclave,
Suman Clinic,
WZ-189/A, Palam Colony,
Delhi.

.. Applicant

(By Advocate: Mrs. Sumedha Sharma)

Versus

1. Union of India through
the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan, New Delhi.
2. Dy. Director, Song & Drama Division,
Kendriya Sadan 'A' Wing,
GPOA Complex,
Ground Floor,
17, Main Road,
2nd Block
Koramangla,
Bangalore-560034.
3. Director,
Song & Drama Division,
Soochna Bhawan,
CGO Complex,
Lodhi Road,
New Delhi-110003.
4. Dy. Director,
Song & Drama Division,
Soocha Bhawan,
CGO Complex,
Lodhi Road,
New Delhi-110003.
5. Dy. Director,
Song & Drama Division,
Soochna Bhawan,
CGO Complex, Lodhi Road,
New Delhi-110003.
6. Miss Manisha Choudhary,
D/o Shri Dineshwar Prasad Choudhary,
R/o AT Jethui Village & P.O. Haripur, Dist.
Vaishali,
Bihar-844101.

.. Respondents

(By Advocate: Shri B.S. Jain)

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ORDER (Oral)

S.R. ADIGE, VC (A)

Mrs. Sharma prays for permission to withdraw the O.A. Permission is granted and the O.A. is dismissed as withdrawn.

S. Raju
(Shanker Raju)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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